GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 4693 TO BE ANSWERED ON 30.03.2017

Overall Development of CIL

4693. SHRI PR. SENTHIL NATHAN:

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has devised new initiatives and policies for the overall development of Coal India Limited (CIL) and its subsidiary companies in the country;
- (b) if so, the details thereof and the performance of CIL during each of the last three years and the current year, company-wise;
- (c) whether the Government has chalked out any strategy to disinvest the Government's shares in certain loss making coal Public Sector Undertakings (PSUs) and also acquire certain PSUs by profit making PSUs; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

- (a): CIL and its subsidiaries have taken and adopted various new initiatives and policies for enhancing its production. Some of the initiatives and policies are as follows:
 - 1. Auction of Linkages for Non-Power sector consumers introduced as per policy guidelines dated 15.02.2016 issued by this Ministry.
 - 2. In 2015-16, Special forward E-auction introduced in terms of this Ministry's guidelines specifically for the power producers.
 - 3. The ceiling for E-auction has been revised from present level of around 10% of the production up-to 20 % of production.
 - 4. The criteria for annual requirement for supply of coal through State Nominated Agencies (SNA) revised from the level of 4200 TPA to 10,000 TPA.
 - 5. Third Party Sampling facility for power sector through Central Institute of Mining and Fuel Research (CIMFR) introduced as per this Ministry's directive dated 26.11.2015.
 - 6. Price rationalization of higher grade coal was carried out.

- 7. Performance incentive for supply beyond 90% of Annual contracted quantity (ACQ) has been dispensed with for higher grade coal -G5 and above.
- 8. Earnest Money Deposit (EMD) rationalization in E-auction scheme. EMD for spot and forward e-auction has been rationalsed to Rs 200/ tonne from existing Rs 400-500/ tonne. For auction exclusive for non-power, it was rationalized to 10% of reserved price.
- 9. Special forward e-auction for power producers and exclusive e-auction for non-power consumers and given with flexible lifting period.
- 10. Electronic Service Delivery like E-procurement, E-Reverse Auction, E-payment, Bill Tracking System, Grievance Re-dressal System.
- 11. Massive modernization plan drawn up for:
 - a. Introduction of latest production technology like surface miners for open cast mines,
 - b. Continuous miners for underground mines.
- 12. Improvement in measurement system of Coal & Overburden through 3D Terrestrial Laser Scanner System adopted in all major mines.
- 13. Quality Improvement Measures like setting up washeries, Sizing of coal, Coal quality monitoring system.
- 14. Electronic surveillance like GPS/GPRS based Vehicle Tracking Service, OITDS (Operator Independent Truck Dispatch System), installation of CCTV at vulnerable points like entry/exit points, coal stock yards, railway sidings, material stores, explosive magazines and important offices, RFID based boom barriers, Wide Area Networking for connecting all the Mines, Projects, Sidings, Weigh Bridges and HQ through dedicated and redundant network for data transfer and Coal-net implementation, installation of inmotion Weigh Bridges with RFID tags, Weigh Bridge connectivity for weight tracking, Geo-fencing of mine areas, Use of UAVs on pilot basis.
- 15. Internal Business Process Improvements through Coal-net roll out. Development of Project Monitoring System, Land Management System, implementation of ERP for business process.
- 16. HR Vision 2020 developed in line with Corporate Vision of CIL. Various initiatives rolled out under 11 strategic areas of HR.
- 17. HRIS (Human Resource Information System)
- 18. Online Transfer Module.
- 19. Online Vigilance & Departmental Clearance System.
- 20. Comprehensive Training Programme Skill Development.
- 21. Contract Labour Payment Monitoring system.
- 22. Attendance through Bio-metric system.
- 23. Online Recruitment process.
- **24.** Online Project Monitoring mechanism for CSR projects.

b): Production performance of CIL and its subsidiaries for the last three years and the current year is as follows:

(figs in Mt)

| Company | 2013-14 | 2014-15 | 2015-16 | 2016-17 (till Feb 17) |
|-----------|---------|---------|---------|--------------------------|
| ECL | 36.05 | 40.01 | 40.21 | 35.90 |
| BCCL | 32.61 | 34.51 | 35.86 | 32.82 |
| CCL | 50.02 | 55.64 | 61.32 | 55.39 |
| NCL | 68.64 | 72.48 | 80.22 | 75.23 |
| WCL | 39.73 | 41.15 | 44.82 | 37.43 |
| SECL | 124.26 | 128.28 | 137.93 | 125.19 |
| MCL | 110.44 | 121.38 | 137.90 | 125.64 |
| NEC | 0.66 | 0.78 | 0.49 | 0.45 |
| CIL-Total | 462.42 | 494.23 | 538.75 | 488.06 |

CAPEX performance of CIL and its subsidiaries for the last three years and current year is as follows:

(figs in Rs Crs)

| Company | 2013-14 | 2014-15 | 2015-16 | 2016-17 (till Feb) |
|-----------------------|---------|---------|---------|--------------------|
| ECL | 408.87 | 686.69 | 754.7 | 695.2 |
| BCCL | 504.24 | 554.87 | 485.59 | 400.27 |
| CCL | 657.18 | 595.82 | 638.33 | 1096.46 |
| NCL | 301.76 | 715.06 | 704.92 | 790.14 |
| WCL | 287.66 | 518.79 | 1163.47 | 642.78 |
| SECL | 956.21 | 1058.27 | 890.98 | 933.06 |
| MCL | 876.84 | 836.5 | 1202.82 | 679.14 |
| CIL & Others* | 122.47 | 85.08 | 82.16 | 80.96 |
| Master Action Plan | 214.63 | 122.41 | 200.06 | 279.97 |
| Overall CIL | 4329.86 | 5173.49 | 6123.03 | 5597.98 |

(c) & (d): At present there is no loss making PSUs under this Ministry. Also, there is no such proposal to disinvest the Government's shares in certain loss making coal Public Sector Undertakings (PSUs) and also acquire certain PSUs by profit making PSUs.
